

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)
FOR THE ATTENTION OF THE STAKEHOLDERS OF
TRENTIAL TECHNOLOGIES PRIVATE LIMITED.

1.	Name of Corporate Person	Trential Technologies Private Limited
2.	Date of Incorporation of Corporate Person	18.08.2022
3.	Authority Under Which Corporate Person is Incorporated / Registered	Registrar of Companies, Bangalore
4.	Corporate Identity Number / Limited Liability Identity Number of Corporate Person	U72900KA2022PTC165041
5.	Address of the Registered Office and Principal Office (If Any) Of Corporate Person	No 53, 4th Block, Behind Sony World Signal, 5th Cross, 100ft Road, Koramangala Extension, Bangalore, Karnataka, India, 560034.
6.	Liquidation Commencement Date of Corporate Person	27.04.2026
7.	Name, Address, Email Address, Telephone Number of the Liquidator, and Registration Number of the Liquidator	Kondisetty Kumar Dushyantha No.1, Ashoka Pillar, 5th Floor, 3rd Cross Jayanagar, I Block, Bangalore-560011. e-mail: dushyanthak@gmail.com Tel. No.: 080 26560400 Registration No.: IBBI/IPA-002/IP-N00237/2017-18/10688
8.	Last Date for Submission of Claims	27.05.2026

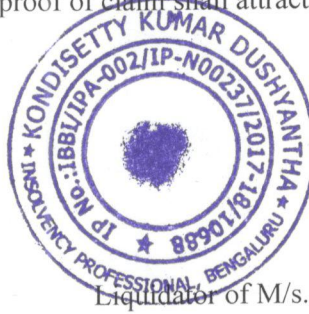
Notice is hereby given that M/s. Trential Technologies Private Limited has commenced voluntary liquidation on 27.04.2026.

The stakeholders of M/s. Trential Technologies Private Limited are hereby called upon to submit proof of their claims, on or before 27.05.2026 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post, or by electronic means.

Submission of false or misleading proof of claim shall attract penalties.

Date: 27.04.2026
Place: Bangalore




Kondisetty Kumar Dushyantha
Liquidator of M/s. Trential Technologies Private Limited